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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.2025/2021

Date of Decision: 18th March, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Sk Subhan Suleman G. Sheikh
Aged about: 46 years Occupation:
Service, Employees Co-op Consumer
Societies S.E.C. Rly, DRM Officer,
Nagpur Division Nagpur.
Residing at Sugat Nagar,
Nagpur - 26.
Mob No. 7498004640.

... Applicant

(By Advocate Shri R.D. Dhande)

VERSUS

1. The Union of India through
its General Manager South East
Central Railways, Bilaspur
(Chhattisgarh) (HQ) - 495001.
2. The Principal Chief Personnel Officer
having its office at 1st Floor, General
Manager's Office, South East Central
Railway, Bilaspur (Chattisgarh)
- 495 001. ... Respondents

(By Advocate Shri Alok Upasani)

Proceeding conducted through videoconferencing with
consent of counsels for the parties

ORDER (ORAL)

Per: Ravinder Kaur, Member (J)

Present:

Advocate Shri R.D. Dhande for the applicant.

Advocate Shri Alok Upasani for the respondents.

2. Heard Shri Dhande on admission.
3. The present OA has been filed by the applicant seeking direction to the respondents to absorb/recruit the applicant in Group 'D' category being staff working in quasi-administrative offices/organisations connected with the Railways in accordance with the Government of India, Ministry of Railways (Railway Board) letter dated 03.05.2006. It is observed that the legal notice cum-representation dated 29.10.2020 (Annex A-1) addressed to the respondent No.2 on the subject is still pending disposal.
4. In these circumstances, it would be appropriate, if the respondents are issued directions to dispose of the representation referred to above in a time bound manner.
5. Shri Alok Upasani has no objection to it.
6. Hence, without commenting on the merits of the case or on any other legal point, the respondents are directed to consider and dispose of the representation of the applicant dated 29.10.2020 as per applicable law/rules and regulations vide reasoned and speaking order within a period of eight weeks from the date of receipt of certified copy of the order and to communicate the same to the applicant within one week thereafter.

7. With these directions, the Original Application stands disposed of at the admission stage itself. MA No.2023/2021 stands closed. No order as to costs.

(Ravinder Kaur)
Member (J)
ma.

(Dr. Bhagwan Sahai)
Member (A)

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25/03/21

